

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)**

FRIDAY, THE EIGHTEENTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT PETITION NO: 561 OF 2021

Between:

Lokawar Katyayani, D/o. L. Sudharshan, Aged. 19 years, Occ. Student, R/o. H.No.1-2-102, Battigalli, Bhainsa, Adilabad, Telangana.

...PETITIONER

AND

1. The State of Telangana, Rep.by its Principal Secretary, Medical and Health Department, Secretariat Buildings, Hyderabad.
2. Kaloji Narayana Rao University Of Health Sciences, Warangal, Telangana, Rep. by its Vice-Chancellor
3. Kaloji Narayana Rao University of Health Sciences, Warangal, Telangana, Represented by its Registrar

...RESPONDENTS

4 The State of Telangana,
Rep.by its Principal Secretary,
Medical & Health Department,
Secretariat Buildings, Hyderabad.

5 Kaloji Narayana Rao University Of Health Sciences,
Warangal, Telangana,
Rep. by its Vice-Chancellor.

6 Kaloji Narayana Rao University of Health Sciences,
Warangal, Telangana,
Represented by its Registrar

...Respondents

7 Konduri Venkata Jahnvi, D/o. Konduri Venkatarama Raju,
Aged about not known, Occ: Student, Roll No.1204009308,
R/o. 38/136, SV Street, Rayachoty, Kadapa, Andhra Pradesh - 516269

8 Karimireddy Navya, D/o. Karimireddy Sudarsana Reddy,
Aged about not known, Occ: Student, Roll No.1204004561,
R/o. 1-1135-17G2, Adapala Street, Kadiri, Anantapur,
Andhra Pradesh - 515591.

9 Kalavalapalli Venkata Sai Prathyusha, D/o. Kalavalapalli Anjanee Kumar,
Aged about not known, Occ: Student, Roll No.2702211351,
R/o. Peony Middle Mist, Flat No. 007, Ground Floor, K.Dommasandra
Krishnarajapura, Bengaluru, Bengaluru, Karnataka - 560067

10 Mangu Priyanjali, D/o.Mangu Sreenivasa Rao,
Aged about not known, Occ: Student, Roll No.1201001421,
R/o. H.No.LIG 146, 5th lane, APHB Colony, Guntur,
Andhra Pradesh - 522004.

- 11 Kristipati Chethana Reddy, D/o. Kristipati Nagi Reddy,
Aged about not known, Occ: Student, Roll No.1205019337,
R/o. 1-1135B, Kadiri, Anthapur – 515591.
- 12 Mekala Ravindra, Mekala Srinivasulu.
Aged about not known, Occ: Student, Roll No.1202008119,
R/o. H.No.15/35, Saibaba peta, Nandikotkur, Kurnool,
Andhra Pradesh – 518401.
- 13 Nallabathini Sindhuja, D/o. N Bhaska: Reddy,
Aged about not known, Occ: Student, Roll No.1205032177,
R/o. D.No.1/87, Nakkavandlapalli, Pujalavandlapalli, Galiveedu,
Kadapa, Andhra Pradesh – 516267.
- 14 Kommlapati Sreeja, D/o. Kommalapati Srinivasa Rao,
Aged about not known, Occ: Student, Roll No.1205034018,
R/o.Flat No.401, Sri Avenue Apartments, C Block,
Padmaja Nagar, Opp: Siddhartha College, Tadigadapa,
Krishna, Andhra Pradesh – 521137.
- 15 Vonteddu Jaya Chandrika, D/o. V.V Prabhakar Reddy,
Aged about not known, Occ: Student, Roll No.1202013330,
R/o. H.No.7/49-42, Gajulapalli Village and Post, Kurnool,
Andhra Pradesh – 518583
- 16 Vemparala Satya Lakshmi Alekya, D/o. Vemparala SS Sarma,
Aged about not known, Occ: Student, Roll No.4201102853,
R/o. H.No.5/153, Plot No.122, Road No.5N, HB Colony, Moulali,
Medchal-Malkajgiri, Telangana -500040.
- 17 Varenya G, D/o. G.Narendra Kumar,
Aged about not known, Occ: Student, Roll No.2001203721,
R/o. 8-13-67, Raghavendra Nagar, Shivarampally,
Opposite National Police Academy, Rajendra Nagar,
Ranga Reddy, Telangana – 500052.
- 18 Pantham Venkata Lokeshwara Reddy, S/o. Pantham Venkata Maheswar:
Reddy, Aged about not known, Occ: Student, Roll No.1204001716,
R/o. 4/8, Maddipalli, Maddipalli Puttur, Ananthapur,
Andhra Pradesh – 515414.
- 19 Reddimachu Praneet, S/o. Reddimachu Venkateswarlu,
Aged about not known, Occ: Student, Roll No.1205004531,
R/o. 15-1-25/2 CTM Road, Madanapalle. Chittoor,

Andhra Pradesh - 517325.

20. Pydakula Mohan Sai Rama, S/o. Pydakula Krishnaiah,
Aged about not known, Occ: Student, Roll No.1205023059,
R/o. 1/99, Vinakamaya, Vontimitta, Kondamachupalli, Madhavaram,
YSR Kadapa, Andhra Pradesh - 516247.
21. Shaik Mohammed Abdullah Omer, S/o. Shaik Mohammed Omer Farooq,
Aged about not known, Occ: Student, Roll No.4201237036,
R/o. 8-4-369-246/J, N R R Puram Colony, Site-3, Borabanda,
Sanathnagar, Hyderabad, Telangana - 500018.
22. Gopishetty Adhvaitha, D/o. Sreedhar,
Aged about not known, Occ: Student, Roll No.4203001552,
R/o. H.No.1-7-1211, Advocates Colony, Balasamudram, Hanamkonda,
Warangal Urban, Telangana - 506001.
23. Akula Siri, D/o. Akula Venkata Krishna Kishore,
Aged about not known, Occ: Student, Roll No.1205012193,
R/o.32-2/1-3A, Prajashakthi Nagar, Moglarajpuram,
Vijayawada, Krishna, Andhra Pradesh - 520010.
24. Patlolla Sai Deekshith Reddy, S/o. P.Sridhar Reddy,
Aged about not known, Occ: Student, Roll No.4201208507,
R/o. 17-1-382/SN/1/20 Vaishnavi Apartment, Flat No.306,
Reddy Colony, Saidabad, Saidabad, Hyderabad,
Telangana - 500059.
25. Yarlagadda Akhil Sai Kiran, S/o. Yarlagadda Veera Sankara Vasu,
Aged about not known, Occ: Student, Roll No.1205004407,
R/o. 1-21a Lodida Lanka Kalidindi, Krishna,
Andhra Pradesh - 521344.
26. Banda Veda Sri, D/o. Banda Venu Gopal,
Aged about not known, Occ: Student, Roll No.4202006319,
R/o. H.No.1-4-187/3, Balaji Nagar, Jagtial,
Telangana - 505327.
27. Yekula Lakshmi Reddy, D/o. Yekula Narayana Reddy,
Aged about not known, Occ: Student, Roll No.1202008359,
R/o. 4-26D, Near Ramalayam temple, Pusalapadu, Bestavariipeta,
Prakasam, Andhra Pradesh - 523334.

28. Shravya Lekha Kethamreddy, D/o. Lakshmi Narayana Kethamreddy,
Aged about not known, Occ: Student, Roll No.4201117120,
R/o. Plot No.19, Senor Valley, Road No.13, Film Nagar,
Jubilee Hills, Hyderabad, Telangana - 500096.

29. Koteswara Rao Pasupuleti, S/o. Narasimha Rao Pasupuleti,
Aged about not known, Occ: Student, Roll No.1201004580,
R/o. 3-29-104/A, 1st Line, Krishna Nagar, Beside Golden Homes,
Guntur, Guntur District, Andhra Pradesh - 522006.

30. Lakkireddy Swetha, D/o. Lakkireddy Purusthotham Reddy,
Aged about not known, Occ: Student, Roll No.1205029012,
R/o. Reddy Nagar, Narasaraopet, Guntur,
Andhra Pradesh - 522601.

31. Kanchamreddy Ranga Anusha, D/o. Kanchamreddy Venkata Ranga Re
Aged about not known, Occ: Student, Roll No.1205003633,
R/o. H.No.2-45A, Narava Village Post,
Giddalur Mandal, Prakasam District,
Andhra Pradesh - 523357.

32. Bahatam Indhu, D/o. Bahatam Sreenivasulu Raju,
Aged about not known, Occ: Student, Roll No.1205001847,
R/o.D.No.74-12/2-9C, Flat No.87, Electricity Colony,
Road No.6, Patamata, Vijayawada, Krishna,
Andhra Pradesh - 520007.

33. Puppala Lakshmi Naga Praharsha, D/o. Puppala Surya Prakas rao,
Aged about not known, Occ: Student, Roll No.1205007152,
R/o. Sub Registrar Office Road, Gollala Dibba,
Ganapavaram, West Godavari District,
Andhra Pradesh - 534198.

34. Saisreeja Jeekireddy, D/o. Ramara Reddy jeekireddy,
Aged about not known, Occ: Student, Roll No.4201114081,
R/o. Plot No.120, Road No.3, Kakateeya Hills, Hyderabad,
Ranga Reddy, Telangana - 500081.

35. Machavaram Shanmukha Priya Poojitha, D/o. Machavaram Venkata
Raghava Rao, Aged about not known, Occ: Student, Roll No.1205001
R/o. 6-353, Kandukur Road, 2nd Line, Singarayakonda, Prakasam,
Andhra Pradesh - 523101.

- 36 . Chinnabayannagari Yaswanth Reddy, S/o. Chinnabayannagari Ravindra Reddy, Aged about not known, Occ: Student, Roll No.1201002388, R/o. Door No.79/15, Kottapalli, Eguva Abbavaram, Rayachoty Mandal, Kadapa, Andhra Pradesh - 516269.
- 37 . Alla Tejaswi, D/o. Alla Srinivasa Rao, Aged about not known, Occ: Student, Roll No.1201001661, R/o. FF4, Sree Homes, Syamala Nagar, Guntur, Guntur, Andhra Pradesh - 522006.
- 38 . Krishna Pranavi Yallambhotla, D/o. Kameswara Rao Yallambhotla, Aged about not known, Occ: Student, Roll No.1205002640, R/o. 1-4A, Harinarayanapuram, Near Saibaba Temple, Gudivada, Krishna, Andhra Pradesh - 521301.
- 39 . Kontham Vijayabhaskara Reddy, S/o. K. Krishna Reddy, Aged about not known, Occ: Student, Roll No.4201113462, R/o. Thurakapalem Main Road, Thurakalapalem, Prakasam, Andhra Pradesh - 523264.
- 40 . Poojasri Anugna Jammula, D/o. Abbaiah Chowdary Jammula, Aged about not known, Occ: Student, Roll No.1201003006, R/o. D.No.4-19-23, Elite House, Vikas Nagar, 10/1, Guntur, Andhra Pradesh - 522006.
- 41 . Etha Satya Priya, D/o. Etha Venkata Lakshmana Rao, Aged about not known, Occ: Student, Roll No.1205004240, R/o. D.No.12-52, Vasanthanagar, FCI Colony, Gaigolapadu, Kakinada, East Godavari, Andhra Pradesh - 533003.
- 42 . Arvalli Sathwika, Aravalli Sai Naga Raja Prasad, Aged about not known, Occ: Student, Roll No.1205034167, R/o. 11-43, High School Road, Bhimadole, West Godavari, Andhra Pradesh - 534425.
- 43 . Sree Siddhartha T, S/o. Sivaprasad T, Aged about not known, Occ: Student, Roll No.4112006470, R/o. 67/B-2, Rock city Apartment, Officers Colony, Puthur, Tiruchirappalli, Tamilnadu - 620017.
- 44 . Ratakonda Sasi Preetham, S/o. Ratakonda Pardha Saradhi, Aged about not known, Occ: Student, Roll No.1205013017, R/o. T3, Sai Maitrivanam Apartments, Prashanti Estates, V L Puram, Rajahmundry, East Godavari, Andhra Pradesh - 533103.

(Respondent Nos.4 to 44 are impleaded as per Court Order dated 18-10-2024, in W.P. No.561 of 2021)

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ or order more particularly one in the nature of a writ of mandamus declaring the action of the respondent nos.1 to 3 in not filling up 15 percentage admissions into MBBS courses under open category/merit in all phases i.e., phase-2, phase-3/1 Mop Up Counseling as per the Presidential Order 1975, as illegal, improper, unjust, arbitrary and also declare the action of the Respondents in not automatically upgrading the local candidates who are meritorious irrespective of caste, creed, category as illegal, improper, unjust, arbitrary and further declare that the petitioner and similarly situated persons who are deprived of the admissions into MBBS Course available for the academic year 2020-21 are entitled for admissions

IA NO: 1 OF 2021

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondents to consider the case of the Petitioner for admission into MBBS course for the Academic Year 2020-21 by automatic upgrading local meritorious candidates into the unreserved open category seats i.e., 15 percentage by accommodating the petitioner and other similarly placed persons as per the merit ranks secured in the NEET exam, pending disposal of the above Writ petition

Counsel for the Petitioner: SRI V. YADU KIRSHNA SAINATH FOR SRI. K. KIRAN MAYEE

Counsel for the Respondent No.1: SRI P. SHRAVAN KUMAR GOUD GP FOR MEDICAL HEALTH FW

Counsel for the Respondent Nos.2&3: SRI A. PRABHAKAR RAO SC FOR KNRUHS

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO

WRIT PETITION No.561 of 2021

ORDER: (per the Hon'ble the Chief Justice Alok Aradhe)

Mr. V. Yadu Kirshna Sainath, learned counsel appears for Ms. K. Kiran Mayee, learned counsel for the petitioner.

Mr. P.Shraavan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Mr. A. Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent Nos.2 and 3.

2. In this Writ Petition, the petitioner is aggrieved by the action on the part of respondent Nos.1 to 3 in not filling up 15% admissions to MBBS courses for the academic year 2020-21 under open category/merit in all phases i.e., phase-2, phase-3/Mop Up counselling as per the Presidential Order.

3. In view of the fact that the academic year 2020-21 is already over, no effective relief at this point of time can be granted to the petitioner.

4. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

SD/- K.SREERAMA MURTHY
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary, Medical and Health Department, Secretariat Buildings, Hyderabad.
2. The Vice-Chancellor Kaloji Narayana Rao University Of Health Sciences, Warangal, Telangana,
3. The Registrar, Kaloji Narayana Rao University of Health Sciences, Warangal, Telangana,
4. One CC to SRI. K. KIRAN MAYEE Advocate [OPUC]
5. One CC to SRI A. PRABHAKAR RAO SC FOR KNRUHS [OPUC]
6. Two CCs to GP FOR MEDICAL HEALTH FW, High Court for the State of Telangana. [OUT]
7. Two CD Copies

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tcp.

HIGH COURT

DATED:18/10/2024

ORDER

WP.No.561 of 2021



**DISPOSING OF THE WRIT PETITION
WITHOUT COSTS**

10 Copies

31/2/24.